

**High Court of Jammu and Kashmir at Srinagar.**

No: 596

Order

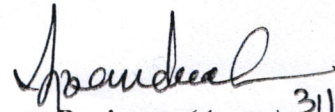
Dated: 31/07/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No.	Name of the court	Salary	POL	Tele	O.E.	T.E.	RRT
1.	Pr. D&S Judge, Kupwara.	10.00	0.20	----	0.15	----	0.07 (Ins. Of Veh)
2	Pr. D&S Judge, Poonch.	10.00	----	0.10	0.15	----	---
3	Pr. D&S Judge, Ganderbal.	----	0.20	---	---	---	---
4	Spl. Judge (Anti-corruption) Jammu	----	----	0.10	----	----	---
5	Addl. Distt. Judge (Bank Cases) Srinagar.	8.00	0.30	0.10	0.30	----	---
6	2 <sup>nd</sup> . Addl. D&S Judge, Jammu	10.00	----	----	0.10	----	---
7	Sub Judge, Bijbehara.	----	0.15	----	0.10	----	----
8	Spl. Mobile Mag. Srinagar.	----	0.10	----	----	----	---
9	Munsiff, Qazigund.	----	0.10	----	0.10	----	---
10	Munsiff, Mahanpur.	10.00	---	---	---	---	---
11	Munsiff, Kishtwar.	----	----	----	0.15	----	---
12	Munsiff, Shopian.	----	0.10	----	0.10	----	---

By Order.

  
Deputy Registrar (Accts) 31/7

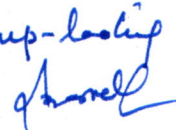
No: 15969-80/A-c Dated: 31/07/2017

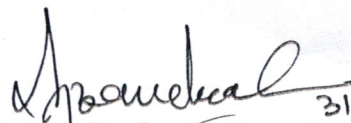
Copy to the:-

- 1-3 Pr. D&S Judge, Kupwara/Poonch/Ganderbal.
- 4 Spl. Judge (Anti-corruption) Jammu.
5. Addl. Distt. Judge, (Bank Cases) Srinagar.
6. 2<sup>nd</sup>. Addl. D&S Judge, Jammu.
- 7 Sub Judge, Bijbehara.
- 8 Spl. Mobile Magistrate, Srinagar.
- 9-12. Munsiff, Qazigund/Mahanpur/Kishtwar/Shopian.
- 13 Try. Officer, Saddar Try, Srinagar.
14. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu
- 15-22 Treasury Officer, Kupwara/Poonch/Ganderbal/Bijbehara/Qazigund/Mahanpur/Kishtwar/Shopian

..... for inf. And n/a.

23. Order book.

91c are for up-looking  


  
Deputy Registrar (Accts) 31/7